

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 98/2019
in
OA No. 1871/2011**

This the 21st day of October, 2019

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. Ashish Kalia, Member (J)**

Pinki Kumari Aged about 25 years
W/o Shri Rakesh Kumar Group - C
R/o P-128, Palanji Gaon,
Near Sarojini Mkt., New Delhi
...Applicant

(By Advocate: Ms. Meenu Mainee)

VERSUS

Union of India : Through

1. Shri Rekha Yadav,
The Secretary, Railway Board,
Rail Bhawan, New Delhi.
2. Shri Vinod Kumar Yadav
The Chairman, Railway Board,
Rail Bhawan, New Delhi.
3. Shri T.P. Singh,
The General Manager Northern Railway,
Baroda House,
New Delhi.
4. Shri Ravish Kumar,
Director Commercial Railway Board,
Room No.40 New Delhi

...Respondents

(By Advocates: Sh. Krishna Kant Sharma and
Sh. V.S.R. Krishna)

ORDER (Oral)**Hon'ble Mr. Ashish Kalia, Member(J):**

Matter has been heard.

2. Certain orders were passed in OA No. 1871/2011 on 05.09.2018 and the applicant filed CP No. 98/2019, pleading that the orders in aforesaid OA were not complied with.

3. Learned counsels for respondents mentioned that the orders passed by this Tribunal in aforesaid OA have since been complied with by the respondents as the applicant has been reinstated and enquiry has been initiated.

4. The compliance reported by respondents has been seen vis-a-vis orders by CAT in OA No. 1871/2011. It is seen that orders are complied. In view of this terms, nothing survives in the CP. Accordingly, CP stands closed. Notices are discharged.

**(Ashish Kalia)
Member (J)**

/akshaya/

**(Pradeep Kumar)
Member (A)**